CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

24.05.2012

CP 16/2012 (OA No. 23/2010)

Ms. Anisha Jain, Counsel for applicant. Mr. V.S. Gurjar, Counsel for respondents.

Learned counsel for the respondents submitted that interim order has been granted by the Division Bench of the Hon'ble High Court of Rajasthan at Jaipur Bench in DB Civil Writ Petition No. 5167/2012 vide order dated 19.05.2012 by which the operation of the order dated 07.02.2012 in Review Application No. 03/2012 and order dated 05.01.2012 in OA No. 23/2010 passed by this Tribunal have been stayed. The copy of the order dated 19.05.2012 passed by the Hon'ble High Court is taken on record.

Since the orders passed by this Tribunal have been stayed by the Division Bench of the Hon'ble High Court, in view of this fact nothing remains in the Contempt Petition and the same is dismissed. Notices issued to the respondents are hereby discharged. However, the applicant is at liberty to move an application for revival of the Contempt Petition if the Writ Petition is dismissed by the Division Bench of the Hon'ble High Court and the orders passed by this Tribunal is upheld.

(Anil Kumar)

Member (A)

ノ*く、ヨ、* (Justice K.S.Rathore) Member (J)

ahq